

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 5/59/2017

IN THE MATTER OF:

Ishwar Singh

.....Petitioner

v.

Haryana Automotive Pvt. Ltd.

.....Respondent

SECTION :
UNDER SECTION 59

Order delivered on 16.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

R. VARADHARAJAN
Hon'ble Member (J)

For the Petitioner(s) : Ms. Arpita Yadav, Advocate

ORDER

On account of paucity of time, matter is adjourned to 28.08.2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(R. VARADHARAJAN)
(MEMBER JUDICIAL)

16.08.2017
Vineet